

Colorisation of Vanaspati

- *650. { Shri P. C. Borooah:
Shri Ram Krishan Gupta:
Shri Daljit Singh:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 407 on the 11th August, 1961 and state:

(a) whether tests for colorisation of Vanaspati have been finalised; and

(b) if so, steps taken or proposed to be taken for its colorisation?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) No Sir.

(b) Does not arise.

Modernisation of Bombay Port

- *662-A. { Shri Indrajit Gupta:
Shri Ram Krishan Gupta.
Shri P. C. Borooah:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No 381 on the 11th August 1961 and state:

(a) Whether Government have considered the report of Mr. Posthuma, U.N. Expert, on moderisation of Bombay Port;

(b) if so, the action taken thereon?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) and (b). It is for the Bombay Port Trust to consider Mr. Posthuma's Report in the first instance and formulate their proposals in the light of it. The U.N. formally submitted the Report to Government in September 1961. The Bombay Port Trust was requested immediately to proceed with the consideration of the Report. The Port Trust are now having the Report under their consideration. They have prepared a Project Report for the modernisation of the Bombay Docks in the light of Mr. Posthuma's recommendations and circulated it.

The Trustees considered it at a meeting held on 24th October 1961 and decided to send copies of the Project Report to the leading commercial bodies, the Bombay Municipal Corporation, the Government of Maharashtra and certain individuals interested in port development. On receipt of these comments, the Port Trust Board will take a final decision in the matter.

Statutory Powers to Regulate Freight Rates

- *663. { Shri Ram Krishan Gupta:
Sardar Iqbal Singh:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 147 on the 8th August, 1961 and state:

(a) whether Government have since considered the proposal for taking statutory powers to regulate freight rates in overseas trade on the lines of American Law on the subject; and

(b) if so, the result thereof?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) and (b). The question of taking statutory powers to regulate freight rates in overseas trade is actively under consideration.

Hassan—Mangalore Railway Line

- *664. { Sardar Iqbal Singh:
Shri Ram Krishan Gupta:
Shri Agadi:

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 152 on the 8th August, 1961 and state:

(a) whether Government have since considered the proposal of railway line between Hassan and Mangalore; and

(b) if so, with what result?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). The Mangalore-Hassan line is included in the physical programme